

**Form.1****List of cases filed in e-filing during the month of November, 2024**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

**Form.2****List of cases in which e-payment of Court Fee was made during the month of November, 2024**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

**Form.3****List of cases in which Electronic Service of Process has taken place during the month of November, 2024**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

**Form.4****List of total number of cases randomly allocated during the month of November, 2024**

SI.No	Court	District	Court Name	Court No.	Case Type	Case Count ( No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	Not Applicable			

**Form.5****List of cases in which Hearing in Case Management was held during the month of November, 2024**

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	--	--	--	--	--

**Form.6****Contested Commercial Cases disposed during the month of November, 2024**

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 33 of 2020	Y.Ramachandra Reddy Vs Superintendent SRBC, Nandyal & 2 Ors	S.Rajan Vs Additional Government Pleader	13.08.2020	No	22.11.2024	1560	AFT	-	-	-
2	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 14 of 2021	M/s Sitaram Minerals Vs M/s Suryodaya Infrastructure Projects (P) Ltd	N Srinivas Vs A.S.Syam Sundar	23.06.2021	No	25.11.2024	1240	AFT	-	-	-

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
3	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 5 of 2023	Structicon India (P) Ltd Vs Navayuga Engineering Company Ltd	Rosedar SRA Vs G.Subba Rao	31.03.2023	No	13.11.2024	593	AFT	-	-	-
4	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 6 of 2023	M/s Coramandal Infrastructure (P) Ltd Vs State of AP & Ors	P Vinayaka Swami Vs Additional Government Pleader	19.06.2023	No	29.11.2024	495	AFT	-	-	-
5	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 8 of 2023	M/s Coramandal Infrastructure (P) Ltd Vs State of AP & Ors	P Vinayaka Swami Vs Additional Government Pleader	19.06.2023	No	29.11.2024	495	AFT	-	-	-
6	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 14/2019	MDA Mineral Dhatu (A.P) Pvt. Ltd Vs. M/s. VwinImpex and another	Sri C.V. Veerabhadra Rao, Advocate for Plaintiff Vs. Sri. G.V.S. Kishore Kumar, Sri N. SrinivasAdvocate s for D1, D2	30.09.2019	No	04.11.2024	1862 days	Contested	-	-	U/Or.VII R.1 Sec. 26of CPC
7	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 26/2022	M/s. AlyanaSarvesw ara Rao and 38 others Vs. K. HemaLatha and another	Sri T. Papa Rao for Petitioner Vs. Sri V. Gopal for R1, R2 is an Arbitrator	01.12.2022	Not Applicable	11.11.2024	711 days	Contested	-	-	U/sec.34 of Arb. & Con. Act

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
5	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 06/2018	M/s.VBC Ferro Alloys Ltd. Vs. M/s. Rashtriya Ispat Nigam Limited and another	Sri V.Ravindra Prasad for Petitioner Vs. Sri G. Saibaba and Srinivas for R1, R2 is an Arbitrator	23.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 10.03.2014)	Not Applicable	11.11.2024	3899days	Contested	-	-	U/sec.34 of Arb. & Con. Act
6	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 3/2020	M/s. Suresh Surgicals Vs. M/s.Ellen Barrier Industrial Gases Ltd.	Sri M. Hari Mehar for Plaintiff Vs. Sri. V. Satish for Defendant	28.01.2020	No	13.11.2024	1751 days	Contested	-	-	U/Or.VII R.1 Sec. 26 of CPC
7	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 19/2021	M/s. Tarachand Logistics Solutions Ltd. Vs. Rashtriya Ispat Nigam Limited and another	Sri Y.VijayaSaradhi for Petitioner Vs. Sri. K.V. Rama Murty for R1, R2 is an Arbitrator	08.07.2021	Not Applicable	20.11.2024	1231days	Contested	-	-	U/sec.34 of Arb. & Con. Act
8	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CEP 8/2024	M/s. Pipeline Infrastructure Ltd. Vs. Nagarjuna Fertilizers and Chemicals Ltd.	Sri. V.V. Ravi Prasad, Sri J.V. Rama Krishna for DHR Vs. Sri. K.G. Vivek, Sri Ekanth for JD	25.04.2024	Not Applicable	21.11.2024	210 days	Contested	-	-	U/Or.21 R.54, 64 to 66 of CPC
9	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 43/2024	M/s. G.R Constructions Vs. M/s. Hindustan Petroleum Corporation Ltd.	Sri. P. Jagan Mohan Rao for Petitioner Vs. Sri. V. Ravindra Prasad for Respondent	28.10.2024	Not Applicable	25.11.2024	28 days	Contested	-	-	U/sec.29 A of Arb. & Con. Act

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
10	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 19/2017 (Old OS 545/2013)	M/s. The New India Assurance Company Ltd. and another Vs. Gangavaram Port Ltd and 4 others	Sri. B.V. Ramanjaneya Rao, Advocate for plaintiff Vs. Sri. V. Ravindra Prasad for D1, Sri. SS Murthy for D2, D3-Ex parte, Sri Vivek Gupta for D4, Sri D. Bhaskar Rao for D5	23.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 13.12.2013)	No	25.11.2024	4000 days	Contested	-	-	U/Or.VII R.1 Sec. 26 of CPC
11	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 3/2021	Paritala Nageswara Rao Vs. The State of Andhra Pradesh and 5 others	Sri. B. Satyanarayana for Plaintiff Vs. (Govt. Pleader) Sri. P.V. RamanaPrabhat for D1 to D6	09.04.2021	No	27.11.2024	1328 days	Conteted	-	-	U/Or.VII R.1 Sec. 26 of CPC
12	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 17/2021	M/s. SA Infra Projects (India) Pvt. Ltd Vs. Union of India and another	Sri. TSD Srinivas, Sri K. Rama Kireeti for Petitioners Vs. Sri Sreerama Murthy for R1, R2 is an Arbitrator	30.06.2021	Not Applicable	29.11.2024	1248 days	Contested	-	-	U/sec.34 of Arb. & Con. Act

**Form.7****Summary of Commercial Cases during the month of November, 2024**

<b>Sl.No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1<sup>st</sup> day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	99	3	5	97
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	135	7	10	132

